

Central Administrative Tribunal  
Principal Bench

16

O.A. No. 857 of 1999

New Delhi, dated this the 27th October, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldip Singh, Member (J)

Shri Umesh Chandra,  
S/o Shri Yogendra Pal Singh,  
R/o E-53, Pitampura, Sadbhawana Apartments  
Parawana Road, Delhi. .. Applicant  
(Ms. Meenakshi Singh proxy counsel for  
Mrs. Rani Chhabra)

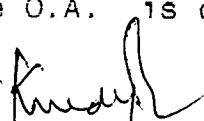
Versus

1. Union of India through  
the Secretary,  
Ministry of Communication,  
Dept. of Telecommunication,  
Sanchar Bhawan, New Delhi.
2. Chief General Manager,  
Telecom, West, Dehradun.
3. General Manager, Telecom,  
Jaina Tower, Raj Nagar,  
Ghaziabad, U.P.
4. General Manager, Telecom,  
Sector 19 Telephone Exchange Building,  
NOIDA, U.P.
5. Divl. Engineer, Telecom,  
Bhoor Telephone Exchange,  
Bulandshahr. .. Respondents  
(By Advocate: Shri K.R. Sachdeva)

ORDER (Oral)

Mr. S.R. Adige, VC (A)

Ms. Singh upon instructions from her client  
prays for permission to withdraw the O.A. with  
liberty that if any grievance still survives it will be  
open to him to agitate the same in accordance with  
law, if so advised. Granting the liberty aforesaid  
the O.A. is dismissed as withdrawn.

  
(Kuldip Singh)  
Member (J)

  
(S.R. Adige)  
Vice Chairman (A)

/GK/